

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.34 of 2020**

**IN THE MATTER OF:**

**Prakash Shankar Mishra & Ors.**

**...Appellants**

**Versus**

**Ashok Kriplani & Anr.**

**...Respondents**

**For Appellants:**

**Shri Abhay K. Das and Aruni Poddar, Advocates**

**For Respondents:**

**Shri Sunder Khatri, Advocate (R-1 & 2)  
Ashok Kriplani (R-1 in person)**

**with**

**Company Appeal (AT) (Ins) No.166 of 2020**

**IN THE MATTER OF:**

**Sampoorna Owners Welfare Association**

**...Appellant**

**Versus**

**Ashok Kriplani & Anr.**

**...Respondents**

**For Appellants:**

**Shri Amit Singh Gulia, Advocate**

**For Respondents:**

**Shri Sunder Khatri and Ms. Ritika, Advocates  
(R-1 & 2)  
Ashok Kriplani (R-1 in person)**

**ORDER**  
**(Virtual Mode)**

**07.12.2020** Counsel for Appellants started making submissions but it appears that Chart of concerned pages and exhibits in chronological order is necessary. Parties may file Chart giving links of page numbers and relevant documents showing chronology of events date-wise without adding personal comments. The same may be filed before next date.

List both these Appeals for 'admission (after Notice)' on 13<sup>th</sup> January, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Ashok Kumar Mishra]  
Member (Technical)

*rs/md*